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Title: Issue regarding strike by the Workers' Unions at Neyveli Lignite Corporation in Tamil Nadu.

SHRI A. ARUNMOZHITHEVAN (CUDDALORE): Hon. Deputy-Speaker, Sir, I wish to bring to the notice of the Government the urgent need to intervene and bring to an end to the indefinite strike by the Workers' Unions at Neyveli Lignite Corporation in Tamil Nadu. ...(*Interruptions*) Our hon. Chief Minister of Tamil Nadu, hon. Puratchi Thalaivi Amma has already written to the hon. Prime Minister to intervene in the matter to end the strike at NLC. ...(*Interruptions*) The workers belonging to the recognized Unions of NLC have gone on indefinite strike from 20.7.2015, seeking an early and satisfactory wage revision settlement. ...(*Interruptions*) The NLC workers have been given interim relief in June, 2014, their wage settlement has not been made so far. During 2011-12, the profit of NLC was Rs.1,411 crore and there were 13,700 employees. ...(*Interruptions*) During 2014-15, the profit went up to Rs.1,579 crore and the strength of employees remained at 12,000. ...(*Interruptions*) During the first quarter of the current fiscal, the profit was Rs.512 crore. The employees of NLC have been demanding 24 per cent wage revision and two increments. ...(*Interruptions*)

I would appeal to the Centre to take steps for ending the strike at NLC which has been going on for the last 21 days by settling all their demands amicably. ...(*Interruptions*)

HON. DEPUTY SPEAKER: Shri Thota Narasimham.

...(*Interruptions*)